

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1115/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
PRINCIPAL SECRETARY

... Appellant

VERSUS

HOSHIYAR SINGH

... Respondent

WITH

Crl.A. No. 1130/2017 (II)

Date : 30-01-2025 These appeals were called on for hearing today.

CORAM: HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s): Mr. Ankit Goel, AOR
Mr. Harshit Singhal, Adv.
Mr. Shubham Chandra, Adv.

Mr. Apoorv Kurup, AOR

For Respondent(s): Mr. Yasharth Kant, AOR

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Siddharth Khatana, Adv.
Mr. Rahul Kasana, Adv.
Mr. Roop Chaudhary, Adv.
Mr. Piyush Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List the criminal appeals after two weeks.
2. The Registry is directed to share the e-copy of the record of the Trial Court to the learned counsel for the parties.

(MANISH ISSRANI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR